

ITEM NO.50

COURT NO.9

SECTION XVII

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No. 7298/2022

CHINA DEVELOPMENT BANK

Appellant(s)

VERSUS

DOHA BANK Q.P.S.C. & ORS.

Respondent(s)

(FOR ADMISSION and IA No.155113/2022-STAY APPLICATION and IA No. 7163/2023 - INTERVENTION APPLICATION)

WITH

C.A. No. 7407/2022 (XVII)

(FOR ADMISSION and IA No.157465/2022-STAY APPLICATION and IA No.157466/2022-CLARIFICATION/DIRECTION and IA No.159130/2022-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

C.A. No. 7615/2022 (XVII)

(FOR ADMISSION and I.R. and IA No.158431/2022-STAY APPLICATION)

C.A. No. 7328/2022 (XVII)

(IA No.156357/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.156354/2022-STAY APPLICATION and IA No.156355/2022-CLARIFICATION/DIRECTION)

C.A. No. 7434/2023 (XVII)

(IA No. 182911/2022 - STAY APPLICATION)

Date : 21-11-2023 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE ABHAY S. OKA
HON'BLE MR. JUSTICE PANKAJ MITHAL

For Appellant(s) Mr. Neeraj Kishan Kaul, Sr. Adv.
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Mr. Nishi Bhankharia, Adv.
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Mr. Raghav Agrawal, Adv.

Mr. Darius Khambata, Sr. Adv.
Mr. Rohan Rajadhyaksha, Adv.
Mr. Rajendra Barot, Adv.

Ms. Liz Mathew, AOR
Mr. Nilang Desai, Adv.
Ms. Saloni Thakkar, Adv.
Ms. Nafisa Khandeparkar, Adv.
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Ms. Mohana Nijhawan, Adv.
Ms. Mehak Nayak, Adv.
Ms. Payal Dubey, Adv.

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Mr. Dhruv Malik, Adv.
Ms. Palak Nenwani, Adv.

Mr. Abhijnan Jha, AOR

Mr. Sanjay Kapur, AOR
Ms. Megha Karnwal, Adv.
Mr. Surya Prakash, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Submissions are heard.

Judgment is reserved.

We permit the parties to file on record brief
written submissions reproducing the oral submissions
made across the Bar. Submissions to be filed within
two weeks.

(SNEHA DAS)
SENIOR PERSONAL ASSISTANT

(AVGV RAMU)
COURT MASTER (NSH)